

rent payable, the advance paid and the period of lease?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Misuse of money by development officers

2469. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government have any proposal for establishing a Council for the rural poor entrepreneurs on the pattern of CSIR;

(b) if not, what effective steps are proposed to be taken to see that the grants given for the rural poor in the field of industries are used by the actual rural poor; and

(c) whether Government have made any survey of classifying the rural poor according to the trades, crafts and professions and whether Government is considering to introduce a questionnaire for collecting this information in the next Census?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A proposal for the establishment of a Council for Advancement of Rural Technology is under consideration. Also a Task Force has been set up by the Planning Commission for preparing an All-India Coordinated Research Project for technologies for landless labour families.

(b) Suitable instructions have been issued to the State Governments for proper and effective monitoring of the programmes of this Ministry. Central Government Officers also visit the States so as to monitor the

progress directly. Cases of misuse of grants will be dealt with suitably under the prescribed procedures for audit, vigilance etc.

(c) The existing data collected in the Census does indicate the distribution of rural population by size of holding, as also its distribution by main occupations. No proposal has been made by this Ministry for any further detailed classification in the forthcoming census. However, data are being collected through the household surveys to be conducted gradually under the Integrated Rural Development Programme in selected clusters in all the development blocks in the country.

Development of Pan-Indian Terminology

2470. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have considered or are considering the question of development of Pan-Indian Terminology as one of the effective steps to bring about the cultural integration in the country; and

(b) if so, what steps, if any, have been or are being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) The Commission for Scientific and Technical Terminology have, so far, organised four seminars in close cooperation of the State Book Production Boards/Grantha Akademies in which subject experts and linguists from the various linguistic regions of the country participated. In these seminars Pan-Indian terms in Economics, Commerce and Biological Sciences have been evolved. The finalised Pan-Indian terms will be published and made available to all the States in due course.